

programme in the U.S.A. on March 3, 1963.

(b) A news agency report stated that this film was described by many viewers as the worst anti-Indian propaganda America had seen in recent times.

(c) Since the programme was produced by a private TV network of the U.S.A., the question of taking up the matter with the Government of U.S.A. does not arise. The Government of India, however, have asked the Embassy of India in Washington to take up this matter with the NBC headquarters. The Embassy has also been advised to ask NBC to stop further exhibition of the programme.

सैनिक, नाविक तथा वैमानिक बोर्ड

१११६. श्री भक्त दशगुप्त : क्या प्रतिरक्षा मंत्री ३ सितम्बर, १९६२ के अतिरिक्त प्रश्न संख्या २१७७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में जिला सैनिक, नाविक व वैमानिक बोर्ड के जिन कर्मचारियों को फरवरी, १९६२ का वेतन नहीं मिल पाया था, क्या स बीच उन्हें वेतन दे दिया गया है ;

(ख) यदि हां, तो उस मास के वेतन की अदायगी कब की गई ; और

(ग) उन कर्मचारियों को नियमित रूप से वेतन दिये जाने के बारे में अब स्थिति में कहां तक सुधार हो गया है ?

प्रतिरक्षा मंत्रालय में उपमंत्री

(श्री बा० रा० चव्हाण) :

(क) तथा (ख) : उत्तर प्रदेश के विभिन्न सैनिकों, नाविकों तथा नभ-सैनिकों के बोर्डों के कर्मचारियों को फरवरी १९६२ की तन्हाह बांटने के लिए, आवश्यक राशिएं उत्तर प्रदेश राज्य के सैनिकों, नाविकों तथा नभ-सैनिकों के बोर्ड द्वारा, विभिन्न जिला बोर्डों को २० मार्च १९६३ को भेजी गई थीं। इस लिए कर्मचारियों को फरवरी

१९६२ की तन्हाह अब तक मिल जानी चाहिये।

(ग) जैसे पिछले, उल्लिखित प्रश्न में बताया गया है, अगर उत्तर प्रदेश सरकार, जिला सैनिकों, नाविकों तथा नभ-सैनिकों के बोर्डों को एक स्थायी राज्य संस्था बनाने का सुझाव मान ले, और उन पर होने वाले सारे खर्च को प्रारम्भिक-तौर पर, अपने राजस्व से स्वयं सहन करले, तो स्थिति सुधर सकती है। यह सुझाव उनके विचार-धीन है।

12 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

REPORTED STATEMENT MADE IN WASHINGTON BY SHRI B. PATNAIK

Shri Hem Barua (Gauhati): I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:—

The reported statement made in Washington by Shri B. Patnaik regarding the strength of the Indian Army, radar equipment in border areas and plan to obtain obsolete or surplus types of aircraft from the U.S.A.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Sir, I am glad of this opportunity to clear up certain matters which have caused confusion in the public mind. I confess that when I saw certain press reports about what purported to be an interview given by Shri B. Patnaik, Chief Minister of Orissa, in Washington, I was surprised and somewhat distressed. I could not believe that what was reported to have been an interview could have been correct. I referred to reports of the alleged interview in different newspapers and I found that they differed somewhat. Also we

received a report of what had appeared in the American Press. This was also different from the reports that had appeared in some Indian newspapers. I was particularly distressed at what seemed to be personal references to our Defence Minister.

Yesterday morning, Shri B. Patnaik returned to Delhi from the United States. I told him of what had appeared in the Indian Press about his interview and how this had surprised and distressed many of us here, in particular, the reference to our Defence Minister.

Shri Hari Vishnu Kamath: Former or present one?

Shri Tyagi: Both.

Mr. Speaker: Order, order.

Shri Jawaharlal Nehru: He replied that having seen some of these reports, he was considerably upset by them. Those reports were not at all correct and there was a certain mixing up of what he said and what the Delhi Correspondent of an American newspaper had reported.

Shri Patnaik gave an interview jointly to the correspondents of two leading American Newspapers, "The Washington Post" and "The Baltimore Sun". In addition to these, the report appeared from the Delhi correspondent of the Christian Science Monitor, that is the message from Delhi sent abroad. All these got rather mixed up, and Shri Patnaik appears to have said, in the report appearing in the Indian newspapers, something which he had never said but which had been stated by the correspondent of the Christian Science Monitor. Shri Patnaik, who happens to be a close friend of Shri Chavan, was deeply distressed at these references.

In his interview in Washington, he was asked how Shri Chavan was doing. His reply was, "Excellently". Another question was asked "Is the

Prime Minister thinking of bringing in young people close to him?" He replied, "You can see that Chavan is Defence Minister. I am often going to Delhi, and the Prime Minister may be thinking of other youngish people also." Another question was asked as to when he, that is Shri Patnaik, would be going to Delhi. His answer was, "I am fully tied up with Orissa, and if and when the time comes it will be for me to decide"—that is, whether he can afford to leave Orissa. This had nothing to do with the so-called Cabinet reshuffle or with Shri Chavan.

Shri Patnaik was asked about radar arrangements for India and whether it would be possible to extend this net work along with the radar installations at Dacca, etc. His reply was that this would raise complications in view of these installations being in a SEATO area.

Shri Patnaik has been referred to as a special envoy of the Prime Minister. This is not quite correct. He went to Washington with my approval and indeed with the approval of the Emergency Committee of the Cabinet, and we authorised him to have exploratory talks on certain aspects of defence problems that we are facing. In these exploratory talks, Shri Patnaik discussed our Air Force requirements of radar, communication facilities, planes and essential defensive equipment. He did not advocate any tie-up with SEATO or suggest that obsolete aircraft or equipment from the United States would be good enough for our needs.

Shri Patnaik's discussions were necessarily general and informal. He met people in the United States Administration as well as some Senators and Congressmen on programmes connected with the building up of our industrial and defence potential with a view to meeting effectively the short-term and the long-term threat posed by China to India's security and territorial integrity. He discussed broadly the strengthening of the

[Shri Jawaharlal Nehru]

Indian Air Force to meet this threat. He did not discuss any specific plans or projects for supply of defence material or equipment from the United States authorities. His visit has created a better understanding in the United States of America of the particular problems of national defence that we are facing. He did mention some particulars about our military preparations which are normally not disclosed by us to the public. But there was nothing in what he said that is not generally known here. He appears to have partly adopted the practice followed by the United States military authorities to give many details of their military preparations to the public.

Shri Patnaik has met the Defence Minister Shri Y. B. Chavan, and mentioned to him that all the references to the Cabinet reshuffle in Delhi had emanated from the correspondent of the Christian Science Monitor in Delhi and he had nothing to do with them. This was an unfortunate speculative attempt by the correspondent which had no basis in fact.

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, यह हिन्दुस्तानी में देश की राष्ट्रभाषा में भी पढ़ा जाना चाहिए

अध्यक्ष महोदय : आर्डर, आर्डर ।

श्री बागड़ी : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है । मैंने भी कॉलिंग एट्रेशन नोटिस दिया है । अगर मैं दिये गये स्टेटमेंट को समझूंगा नहीं तो उस के बारे में मैं प्रश्न क्या करूंगा ?

अध्यक्ष महोदय : माननीय सदस्य जानते हैं कि रोज़ का हमारा प्रोसीज्योर है कि अगर पहले नाम जिसका है उसका सवाल अंग्रेजी में है तो उसका जवाब अंग्रेजी में दायेंगा और अगर पहले नाम हिन्दी वाचें का है तो हिन्दी में जवाब दिया जायेगा ।

श्री बागड़ी : अंग्रेजी में ट्रांसलेट कर दिया जाता है, क्या उसी तरह अंग्रेजी के स्टेटमेंट का हिन्दी में अनुवाद नहीं किया जा सकता ?

अध्यक्ष महोदय : आर्डर, आर्डर । माननीय सदस्य अब बैठ जायें । वे जानते हैं कि जिस तरीके से हिस्टोरिकल डेवलपमेंट हो रहा है, एक लैंग्वेज से दूसरी लैंग्वेज में चेंज भ्रोवर हो रहा है । पिछली लैंग्वेज अंग्रेजी चूकि चली आ रही है, कामकाज उसमें हो रहा है, हम चाह रहे हैं कि यह अंग्रेजी से हिन्दुस्तानी में चेंज भ्रोवर आहिस्ता आहिस्ता हो और हिन्दुस्तानी उसकी जगह आगे चल कर ले, इस वास्ते हमको तर्जुमा करवाना पड़ता है । लेकिन अगर हम हर एक चीज का तर्जुमा करवायेंगे तो उसमें इतना अधिक समय लगेगा जो कि हम खर्च नहीं कर सकते हैं ।

श्री बागड़ी : यह खाली मेरी बात नहीं है सारे देश की बात है । अब इस तरह के महत्वपूर्ण मामले को अगर मैं समझूंगा नहीं तो उस पर प्रश्न क्या करूंगा ?

अध्यक्ष महोदय : माननीय सदस्य अपने पास में बैठे हुए साथी से पूछने की कोशिश करें ।

श्री बागड़ी : क्या वे मुझसे ज्यादा पढ़े लिखे हैं ?

अध्यक्ष महोदय : मुझे पता है कि आप अंग्रेजी समझ सकते हैं ।

Shri Hem Barua: The statement of the Prime Minister, as I listened to him, partially corroborates the reports in the *Washington Post* and the *Baltimore Sun*. In the context of that, may I put him a question?

Mr. Speaker: That was what I called him for.

Shri Hem Barua: Because of this interruption I was upset mentally....

Mr. Speaker: He should come to the question straight.

Shri Hem Barua: In view of the fact that Shri B. Patnaik has made certain statements in Washington, partially corroborated by the Prime Minister's statement now, may I know whether Shri Patnaik before he left for Washington was properly educated about our policies, about our defence needs as also about his basic aspirations for the Defence Minister's portfolio, and whether he was asked to take an oath of secrecy because he was entrusted with defence matters?

Mr. Speaker: In spite of the fact that some parts of it have already been answered, then too the hon. Member is persisting in saying those things. The other portions that have not been answered might be answered.

Shri Jawaharlal Nehru: The hon. Member has again indulged in certain insinuations . . .

Shri Hem Barua: No insinuations. There was no reply to my question.

Shri Jawaharlal Nehru: The hon. Member has said that 'his basic aspirations . . .

Shri Hem Barua: The Prime Minister has been in the habit of saying things like that—'Insinuations', 'innuendoes, and all sorts of things. I just want a plain reply from him.

Mr. Speaker: Order, order.

Shri Jawaharlal Nehru: The hon. Member has said in the course of his supplementary questions that Shri Patnaik's basic I forget the word . . .

Shri Hem Barua: What is the insinuation or aspersion? I do not understand.

Shri Jawaharlal Nehru: The hon. Member has said in the course of his supplementary question that Shri Patnaik's basic desire . . .

Shri Hem Barua: I said 'aspirations'.

Shri Jawaharlal Nehru: I say that it is an insinuation which is absolutely wrong.

Shri Hem Barua: It is a plain statement.

Mr. Speaker: The hon. Member might resume seat. Let him listen to the answer.

The two can differ also. He said it is not an insinuation. The Prime Minister thinks that it is an insinuation. There may be many others also who may think it is an insinuation.

Shri Hem Barua: There may be others who may not think it is an insinuation.

Shri Priya Gupta (Katihar): Is it because some Members use the word 'insinuation' that the Prime Minister uses it?

Mr. Speaker: What has he got to do with this? The question was asked by Shri Hem Barua. He is strong enough to look after himself.

Shri Priya Gupta: It is a question of propriety.

Shri Jawaharlal Nehru: I do not know. If the hon. Member objects to the word 'insinuation', I will use the word 'charge', if he likes, a more definite word.

Shri Hem Barua: You can do without using any such word. It is a plain statement.

Shri Jawaharlal Nehru: Why cannot the hon. Member put a question without subsidiary ideas emerging which are insinuations, which have nothing to do with the question?

Shri Hem Barua: Where is the reply?

Mr. Speaker: He should listen. Then it will come.

Shri Jawaharlal Nehru: The hon. Member has put two questions to me. One is whether he was sufficiently educated. I might tell him that he has been in intimate touch with our defence thinking in our Defence Ministry, with our Generals, with our Ministry, with our Committees, and also, to some extent, with the teams that had come here from abroad, and he is probably in as good touch with it as any of us is.

As for the other question, whether he took an oath, certainly no oath was taken. No question of taking oath arose or arises in such a case. What I have stated is that he gave some information which is normally not given here because we are rather security-minded in such matters. But in America, it is quite the usual practice for such things to be given...

Shri Hem Barua: May I submit that it is a breach of privilege of the House?

Shri Jawaharlal Nehru:...and deliberately given. As I have said in the statement, he adopted the American practice and gave some information about it. The real thing is.....

Shri Hari Vishnu Kamath (Hoshangabad): Was it proper?

Shri Jawaharlal Nehru: That is a question to be decided, each case separately. None of these facts are such which have not been generally known in India.

Shri Hem Barua: No, Sir.

Shri Jawaharlal Nehru: It has not been officially stated.

Shri Hari Vishnu Kamath: The House has not been told.

Shri Hem Barua: May I submit that the country does not know anything about it, not to speak of Parliament?

We are quite in the dark. That is why it is a breach of privilege.

Mr. Speaker: From what I could hear from the statement, the Prime Minister had said that he disclosed certain facts about the army strength which usually Government does not give here.

Shri Hem Barua: What about radar and other things?

Mr. Speaker: That also has been answered.

Shri Hem Barua: That was not disclosed here. We seek your protection because you are the custodian of the rights of this House.

Mr. Speaker: That question can be taken up separately. He has put his question. Has any other Member any question to ask?

Shri Hari Vishnu Kamath: On a point of order. Time and again, you must have noticed in this House that information on such matters has been withheld from the House by the Defence Minister—perhaps not the Prime Minister—on the ground of public interest. But the same information has now been given by an emissary of the Prime Minister in a foreign country. How far is it consistent and proper, to say the least—I do not want to use a stronger word?

Shri Hem Barua: He is not one of our federal Ministers.

Mr. Speaker: Order, order. I will request him to remain within his rights and not to interfere again and again. I have asked him, requested him and implored him. He has put the question.

So far as the point of order is concerned, yes, that question has arisen many a time, and I also agree that it was not proper to disclose such information which is denied here. I agree with the Member there.

Shri Rajeshwar Patel (Hajipur): Another point of order, Sir. The Prime Minister has just now said that Shri Patnaik indulged in certain disclosures about certain military matters because that is the practice in America. I want to know whether our emissaries or representatives are to be guided by the practices of those countries or by the practices of this country?

Mr. Speaker: He has only just mentioned that, but what I have said just now applies to both parts of the observations made by Shri Patnaik there. Whatever might be the procedure or the custom or the traditions there, Shri Patnaik ought to have followed what is prevalent here, what we do here.

Shri Rajeshwar Patel: My point of order is not with regard only to what he has done. What is going to be the future pattern of things, the way our representatives are going to behave?

Mr. Speaker: That would be a different question.

श्री प्रकाशबीर शास्त्री (बिजनौर) :

प्रधान मंत्री महोदय ने वैदेशिक-कार्य मंत्रालय के अनुदानों पर हुई चर्चा का उत्तर देते हुए एक बात यह कही थी कि श्री विजयानन्द पटनायक अमरीका जा रहे थे अपने राज्य के सम्बन्ध में कुछ सहायता प्राप्त करने के लिए और उसी समय हमने उनको केन्द्रीय सरकार के रक्षा मंत्रालय से सम्बन्धित कुछ जिम्मेदारियाँ भी सौंपी। अब तक की परम्परा यह रही है कि विदेशों से जो सहायता प्राप्त की जाती है, वह केन्द्रीय सरकार के द्वारा प्राप्त की जाती है। मैं यह जानना चाहता हूँ कि क्या केन्द्रीय सरकार ने राज्य सरकारों और उनके मुख्य मंत्रियों को यह छूट दी है कि वे अपने अपने प्रान्तों के सम्बन्ध में सहायता प्राप्त करने के लिए दूसरे देशों से सीधी बातचीत करें।

अध्यक्ष महोदय : यह सवाल तो इससे अलाहदा है।

श्री प्रकाशबीर शास्त्री : जी नहीं।

यह इसी से सम्बन्धित है।

अध्यक्ष महोदय : जिन माननीय सदस्यों ने कालिग एटन्शन नोटिस पर अपने नाम दिए हैं, क्या उनमें से कोई सवाल पूछना चाहते हैं ?

Some Hon. Members rose—

Mr. Speaker: Not three at a time.

Shri Priya Gupta: On a point of order, Sir. The other day when the Call Attention Motion was being discussed and my name was there, you said that everybody whose name was there would not be called and you would be calling anybody. Today you say only those whose names are there will be called, none else. So, which is true?

Mr. Speaker: I have not been able to find any contradiction between the positions I took. All those whose names are there do not get any vested right and I am not bound to call every one of them. But there were others who were standing, and I only requested them that they need not make an attempt because I would not be calling them. Both are distinct things.

श्री राम सेवक यादव (बाराबंकी) :

अध्यक्ष महोदय. इस सम्बन्ध में मेरा निवेदन है कि यह प्रश्न बहुत ही महत्वपूर्ण है और इसलिये यह कोई नियम नहीं होना चाहिये कि जिस माननीय सदस्य का नाम उसमें न हो, वह सवाल नहीं पूछ सकता है। जब कोई प्रश्न इस सदन के सामने आता है, तो वह इस सदन की प्राप्ति बन जाता है और इस सदन के माननीय सदस्यों, और विदेशकर विरोधी सदस्यों, का सही बातें और सूचना निकालने का जो अधिकार होता है, वह आपके प्रादेश से समाप्त हो जाता है। इसलिये मेरा निवेदन है कि आप इस तरह की परम्परा न डालें और इस तरह की महत्वपूर्ण बातों पर प्रश्न पूछने का ज्यादा से ज्यादा मौका

Mr. Speaker: Shri Kapur Singh.

Shri Kapur Singh (Ludhiana): May I know whether the speculations of foreign newspaper correspondents to which the Prime Minister has just referred have anything to do with some loud thinking of the Prime Minister himself?

Shri Jawaharlal Nehru: I have stated in the statement that I have read out that it is totally without foundation.

श्री बागड़ी : अभ्यक्ष महोदय मैं यह जानना चाहूंगा कि हमारे देश के डिफेंस के बारे में जो बातें हिन्दुस्तान की जनता भी इस सदन की माफ़त नहीं जान सकी क्या कोई उन बातों को इस नाते से कह सकता है कि किसी दूसरे मूलक की ऐसी ट्रेडिशन है या ऐसा तरीका है। अगर वहां पर ऐसी कोई ट्रेडिशन थी, तो क्या श्री पटनायक उस के बारे में पहले सलाह-मशवरा करके के गये थे कि वहां पर यह बात कहनी है? वहां के अखबार में श्री पटनायक के प्रधान मंत्री और डिफेंस मिनिस्टर बनने की बात छप गई थी। क्या श्री पटनायक ने उसका कान्ट्राडिक्शन किया और कहा कि यह बात ग़लत छपी है?

अभ्यक्ष महोदय : इस वक्त कोई तकरीर नहीं हो सकती है।

श्री बागड़ी : मैं तकरीर नहीं करना चाहता हूँ। मैं इन बातों का जवाब चाहता हूँ। वह अमरीका में प्रधान मंत्री बनने की बात करते हैं।

श्री जवाहरलाल नेहरू : मैं कोशिश करूंगा उनके सवालों का जवाब देने की आखिर तक। अगर इतने सवाल मिल जाते हैं कि मुझे याद ही नहीं रह जाता है कि क्या क्या सवाल उन्होंने किये। जहां तक मुझे याद है उन्होंने कहा है कि वहां जाने के पहले क्या उनको बता दिया गया था कि वह क्या कहें और क्या न

कहें। यह दो ना-मुम्किन है एक एक लफ़्ज़ बताना और एक एक न बताना। जैसा मौका होता है, कहा जाता है।

दूसरी बात जो उन्होंने ने कही उसके बारे में मैं कहना चाहता हूँ कि हालांकि जैसे मैं ने कहा जाबते से हम ते यहां लोक सभा के सामने उस को पेश नहीं किया है, लेकिन उनकी जर्बा काफी दिनों से यहां अखबारों में और दूसरी जगहों पर हो रही है—

Shri Hem Barua: Not here.

श्री जवाहरलाल नेहरू : मैं ने कहा है कि हिन्दुस्तान के अखबारों में हो रही है कि कितनी हमारी फौज बढ़ाई जा रही है, किस किस तरह के हथियार हमें चाहिये—
(Interruptions.)

Shri Hem Barua: Question. It has affected our national prestige.

श्री बागड़ी : सरकारी तौर पर तो नहीं बताया गया है —

श्री जवाहरलाल नेहरू : मैं अर्ज कर रहा हूँ कि अखबारों वगैरह में हो रही है। इसकी निसबत जाहिर है हमारी बात जो यहां अमरीका की टीम्ज वगैरह आई उस से भी हुई है क्योंकि उन से कई बात तय करनी थीं हथियारों वगैरह की निसबत। क्या कहें और क्या न कहें—खामखाह के लिए, यह उन की समझ पर छोड़ दिया जाता है। वाका यह है कि उन्होंने ने कहा उससे हमें कोई नुक़ान नहीं हुआ है किमी किस्म का—

Shri Priya Gupta: What about contradiction by Shri Patnaik of the statement published in the papers?

श्री जवाहरलाल नेहरू : खैर, इस में कई राय होती है कि कितना कहा जाए और कितना न कहा जाए। मुम्किन है कि हमारी डिफेंस मिनिस्ट्री ने जरा ज्यादा इन बातों में खामोशी अख्तयार की हो।

मुम्किन है कि यह भी राय हो कि लोगों को मालूम हो जाना चाहिये और इस से कुछ फायदा ही होता है। भ्रसली बात जो नहीं बताई जाती है यह है कि कितनी फौज कहां रखी जाती है, कहां नहीं

अध्यक्ष महोदय : सवाल का पर्टिकुलरली वह हिस्सा जो या कि इतने डिबिजन रज कर रहे हैं, इतनी स्ट्रेंथ हो रही है, उसके बारे में

श्री बागड़ी : कंट्रिडिक्शन क्यों नहीं किया गया

श्री जवाहरलाल नेहरू : कंट्रिडिक्शन हो नहीं सकता था

Shri Hem Barua: On a point of order.

Mr. Speaker: Let the answer come first . . . (Interruptions.)

An Hon. Member: The Prime Minister is not replying to the point but talking about something else.

श्री जवाहरलाल नेहरू : कंट्रिडिक्शन हो नहीं सकता था। अगर माननीय सदस्य जरा रोकथाम अपने पर करें तो ज्यादा उनकी समझ में आ जाएगा। दो रोज वह हवाई जहाज में सवार थे जिस वक्त यहां के भ्रखबारों में यह निकला। वह किस तरह से कंट्रिडिक्शन कर सकते थे। यहां पहुंच कर उन्होंने ने देखा कि यहां के भ्रखबारों में इस तरह की चीजें निकली हैं —

श्री प्रिय गुप्त : चीफ मिनिस्टर डेली, भ्रखबार नहीं देखते ?

Mr. Speaker: There ought to be some limit. I am sorry to make this observation. The hon. Members have to maintain a level of dignity. I will appeal to the Members, again and again. On the one side they stress that it is a very serious matter and

on the other side they indulge in such things that lower the dignity of the House. It is reprehensible, I must say . . . (Interruptions.)

Shri R. S. Pandey (Guna): Sir, I want to say that we are not at all able to follow the proceedings because of the noise, a lot of noise that is coming from there . . . (Interruptions.)

Mr. Speaker: Order, order. Is it not possible for the Members to give at least the Speaker a chance to explain himself? Are they not able to contain themselves, when I repeat this again and again? It is a personal matter and I am obliged to say this that my grand daughter came here one day—a very young girl—and the impression she carried was that my only business was to call out 'order, order' which nobody would listen to. Should I not be ashamed of it? I am sorry to say that, really. That weighed with me very heavily at that time—that a child of that age should carry that impression, after seeing the Parliament for one day.

Shri Hem Barua: She is a young child.

Mr. Speaker: She is a young child, but that impression was created in her by our conduct here in the House.

Shri Vishram Prasad (Lalgani): On a point of order.

Shri Hem Barua: On a point of order. You were pleased to give a ruling, and we cheered you for that ruling, that Mr. Patnaik's disclosures in Washington were not proper. That is what you said. When the Prime Minister was just now making a statement in reply to a question by Shri Bagri and others, he was trying to protect Mr. Patnaik, and he was justifying what he had disclosed, to which disclosures you have taken an exception. Therefore, I want to know whether an hon. Member or an hon. Minister has a right to call into

[Shri Hem Barua]

question the Speaker's ruling or criticise it and question it in an indirect way.

Mr. Speaker: I do not think that the hon. Member has got any doubts about that—that the Speaker's ruling cannot be challenged in this House. But what is doubtful is, whether it has been questioned at all. If the hon. Member presumes that it has been challenged, I do not agree with him. Nobody has challenged that. I repeat that I agreed with Shri Kamath. Certainly the Prime Minister himself has said that certain things which had been said had distressed him, as also every citizen of this country. Even after the explanation that has been given, I said that it was not proper even to say as much as has been said, whatever may be the context.

Shri Ram Sewak Yadav rose—

Mr. Speaker: I am not allowing any hon. Member who is not a signatory to this, to put a question.

Shri H. N. Mukerjee (Calcutta Central): I cannot actually say if I am raising a point of order, but certain issues arise and I ask for your guidance....

Mr. Speaker: I appeal to Shri Mukerjee. His name is not here and I have all along been refusing every other hon. Member permission to put a question, and I would not allow him to put any question or ask for any clarification. If he has something else, he can come to me or write to me, and I will try to pursue it if necessary.

Shri H. N. Mukerjee: My submission is that I am not asking for any clarification in regard to any matter contained in the Prime Minister's reply, but there are certain issues in regard to parliamentary proprieties which are involved and I would like to have your guidance here in this House.

Mr. Speaker: Then he may kindly come to me, and then we shall discuss, and then I will see. I would request him not to pursue it at this moment, because I am not allowing any other Member who is not a signatory to this notice to put a question.

श्री बागड़ी : मेरे आधे सवाल का जवाब नहीं दिया गया है। कहा जाता है कि पटनायक जी ने कहा कि प्राइम मिनिस्टर साहब से मिल कर बता सकूंगा कि श्री डिकेंस मिनिस्टर बनू या न बनू और आगे चल कर प्रधान मंत्री बनू। इस का जवाब नहीं दिया गया है।

अध्यक्ष महोदय : इस के बारे में जवाब दे चुके हैं और वह जवाब आप के ध्यान में है।

12.26 hrs.

ACCIDENT BETWEEN TIRUCHI-RENI
EXPRESS AND A BUS

श्री राम सेवक यादव (वाराणसी) : अध्यक्ष महोदय, मैं रेल मंत्री जी का ध्यान निम्न अविलम्बनीय लोक-महत्व के विषय की ओर आकर्षित करता हूँ और चाहता हूँ कि वह अपना वक्तव्य दें :-

“१२२ डाउन तिरुच्चिरापल्ली-रेनिगुंटा एक्सप्रेस और एक बस के बीच दुर्घटना जिस के फल-स्वरूप एक व्यक्ति की मृत्यु हो गई और कई व्यक्तियों को चोटें आईं”

रेलवे मंत्रालय में उपमंत्री (श्री शाह-नवाज खाँ) : २१ मार्च, १९६३ को तड़के लगभग ४ बज कर १२ मिनट पर जब १२२ डाउन तिरुच्चिरापल्ली-रेनिगुंटा एक्सप्रेस गाड़ी गुन्तकल्लु . . .

श्री बागड़ी (हिसार) : इसका उत्तर तो हिन्दी में पढ़वा दिया जाए।